

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4012/2025

SANJAY KUMAR KANAUIYA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 28-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Jitendra Kumar, AOR
Mr. Abhisek Krishna, Adv.
Mr. Srihari Babu Mekapothula, Adv.

For Respondent(s) :

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Reply has already been filed by the sole respondent.

As per office report, complete records of High Court and Trial Court alongwith English translation have been received. Let soft copy of the same be provided to Ld.Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.